

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9713/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAMESH & ORS.

Respondent(s)

(IA No.148169/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 17-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Prashant Singh, Adv.
Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has refused to accept notice, as such, service is deemed to be complete but no one has put in appearance.

Respondent No.2 has expired. The Ld. Counsel for the petitioner to take appropriate steps in this regard within four weeks.

List again on 20.2.2019.

ANIL LAXMAN PANSARE
Registrar